

lakhs was sanctioned for the festival amongst others, theatre and technical committees were set up to ensure that projection facilities were of international standard.

(c) to (g) Action to undertake a detailed review of the presentation of this festival has been initiated. However, the festival itself was one of the largest and most comprehensively representative events of its kind in the world, which successfully attracted the participation of 223 films representing 44 countries. A total of 465 film shows were held in 11 of the best theatres in Bombay. In addition, 4 shows demonstrating the pre-cinematic technique of the "Magic Lantern" were also held in a twelfth theatre.

More than 450 film critics and other media persons from all over the country and abroad were specially accredited for the festival and about 2,900 official film delegates were registered for the festival. This was also the first film festival in the world to be held in the year of the centenary of cinema.

The selection of international films was largely appreciated by the film critics and personalities, as they included some of the most highly lauded new films from across the world.

No serious irregularities have been noticed with regard to the organisation of the festival. However all efforts will continue to be made to monitor and streamline the organisation of such festivals in future.

It may be added that the programme "Cinema Cinema 100" organised by the National Film Development Corporation Limited was not part of the International Film Festival of India 1995.

[Translation]

Public Sector Projects

1542. SHRI RAM TAHAL CHOUDHARY:
SHRI KASHIRAM RANA:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether a number of public sector projects are running behind the schedule;
- (b) if so, the number thereof;
- (c) whether any directions have been issued to ensure the timely completion of the projects; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b) As per the information available with the Department of Programme Implementation, as on 1.1.1995, out of 356 projects (costing Rs. 20 crores and above), 181 projects are running behind schedule with respect to their latest approved dates.

(c) and (d) Directions have been given to all the concerned project authorities for timely completion of projects. They have been asked to set up Task Force/Empowered Committees for speedy finalisation of contract packages, solving land acquisition and other problems,

fixing of responsibilities for delays, application of latest management tool and techniques for implementation and monitoring and release of matching funds based on physical progress.

Desiltation Programme

1543. DR. ASIM BALA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of desiltation programme of the main rivers in the country;
- (b) whether there is any proposal for desiltation plan for downstream of Damodar river; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) At present there is no proposal for desiltation of main rivers in the country.

(b) and (c) Scheme entitled "Lower Damodar Drainage Scheme" involving deepening of river Roopnarain near Pansuli for a length of 3.75 KM at an estimated cost of Rs. 14.40 crores was cleared by the Planning Commission in June, 1989.

Fencing of International Border

1544. SHRI MOHAN RAWALE:
SHRI D. VENKATESWARA RAO:
SHRI BOLLA BULLI RAMAIAH:
KUMARI SUSHILA TIRIYA:
SHRI RAM NAIK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have any proposals under consideration for fencing the international border alongwith Jammu frontiers;
- (b) if so, the details thereof; and
- (c) the total area for which fencing is proposed to be carried out?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c) Yes Sir. The proposal to fence the International Border in the Jammu Sector is at an advanced stage of consideration. A total length of 180 kms. is proposed for fencing.

[Translation]

Privatisation of Air/DD

1545. SHRI JAGMEET SINGH BRAR:
SHRI R. ANBARASU:
SHRI NAWAL KISHORE RAI:
SHRI SARAT PATTANAYAK:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government had appointed a high level committee to conduct a study of the matter concerning the privatisation of Doordarshan and

Akashvani;

(b) if so, the details thereof;

(c) the salient features of the report submitted by the Committee; and

(d) the decision taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) to (d) Do not arise.

[English]

Polavaram Multipurpose Project

1546. SHRI D. VENKATESWARA RAO:
SHRI M.V.V.S. MURTHI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Andhra Pradesh has requested the Union Government to include the Polavaram Multipurpose Project in the Ninth Five Year Plan;

(b) whether the Government of Andhra Pradesh has also requested to the Union Government to seek external assistance for this project; and

(c) if so, the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) No specific request has been received from the Government of Andhra Pradesh for inclusion of polavaram Multipurpose project in the IX Plan. However, a modified project report at an estimated cost of Rs. 3030 crores was received in the Central Water Commission in July, 1990. Hydrological studies of the project have been finalised and the State Government is required to sort out other techno-economic issues, obtain environment, forests, rehabilitation & resettlement plan clearances and concurrence of Madhya Pradesh and Orissa for submergence in their territories.

(b) No proposal for external assistance for Polavaram Project has been received in this Ministry.

(c) Does not arise.

Coal Production

1547. SHRI P. KUMARASAMY: Will the Minister of COAL be pleased to state:

(a) whether the Coal India units have been asked to fulfil the targets set for production, productivity, despatch and profitability as reported in the Hindustan Times dated February 12, 1995;

(b) if so, the details thereof;

(c) whether the underground productivity in coal sector has remain stagnant during April-December, 1994 at last year's level; and

(d) if so, the action proposed to be taken by the Government to bring improvements in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) Yes, Sir.

(b) The target fixed for production, productivity and profit for year 1994-95 are given below:

	Target 1994-95
Production (in million tonnes)	223.00
Productivity (output per manshift) (in tonnes)	1.53
Despatch (in million tonnes)	228.18
Gross Margin (profit before depreciation, interest and tax) (PBDIT) (Rs. in crores)	1730.00

(c) and (d) The labour productivity in underground mines of CIL is higher by about 1.9% during the period April-December, 1994 as compared to similar period last year. The steps taken to further improve underground productivity inter-alia include:—

(i) Mechanisation of Bord and Pillar workings by introduction of load haul dumpers (LHD) and side discharge loaders.

(ii) Improving performance of all equipments including power support longwall equipment by providing necessary inputs as well as system improvement.

(iii) Improved manpower planning including redeployment as well as rationalisation of manpower through Voluntary Retirement Scheme, already in vogue.

(iv) Improved management of spare parts etc.

(v) Improvement in working conditions by providing better ventilation, better lighting and improved communication system in underground mines.

(vi) Improvement in power supply particularly in the coal mines of eastern region through construction of direct feeders to obtain power from DVC and setting up of captive power plant in selected locations.

(vii) Improvement of communication between managers, supervisors and workers through regular Joint Consultative Committee, operating in different coal mines.

[Translation]

Loading of Coal

1548. PROF. (SMT.) JETA VERMA: Will the Minister of COAL be pleased to state:

(a) the quantum of coal loaded in Bharat Coking Coal Limited (BCCCL) manually during 1991-92, 1992-93 and 1993-94;

(b) the amount incurred on loading of coal manually during the above period;

(c) the number of labourers whose services were hired for loading of coal manually during the said period; and

(d) the expenditure incurred on per ton loading of coal manually?